

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 09.01.2014

The meeting No.39/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 09.01.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri V.K. Kohli, Director	R.O., TC, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.38/AM-14, dated 02.01.2014 was taken for ratification. As there were no amendments to the same, the above referred minutes of 02.01.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.39/AM-14 dated 09.01.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER :39/84-ALC3/2013

MEETING DATE : 09.01.2014

Case No.: 6/26/84-ALC3/2013	Party Name: SAVI LEATHERS	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status : Rejected
HQ File :01/84/050/00185/AM14/	RLA File :05/24/040/00189/AM14/	Lic.No/Date:0510365117 10.09.2013	Reject

1	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DIPP's letter dated 03.10.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.</p> <p>RLA may take suitable consequential action accordingly.</p>
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2	Case No.:10/31/84-ALC3/2013	Party Name: VEDA PATCH WORKS	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00223/AM14/	RLA File :04/24/040/00144/AM14/	Lic.No/Date:0410150373 26.09.2013	Defer Date: 23.01.2014
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.</p>			

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Case No.:1/33/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved	
HQ File :01/84/050/00228/AM14/	RLA File :07/24/040/00250/AM14/	Lic.No/Date:0710099327 30.10.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/97/2013-14/Hosy., dated 09.01.2014 as detailed below:-				
S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Shirt (Full Sleeve) made of 100% Linen yarn dyed fabric, GSM-148+/-10%, Style No. W41229	11,800 Nos.	100% Linen yarn dyed fabric, GSM-148+/-10%	2.66 Sq. meter per piece
2.	Men's Shirt (Full Sleeve) made of 100% Linen bleached fabric, GSM-148+/-10%, Style No. W41229	1200 Nos.	100% Linen bleached fabric, GSM-148+/-10%	2.66 Sq. meter per piece

3.	Gents Shirt (Half Sleeve) made of 54% Linen 46% Cotton bleached fabric, GSM-142+/-10%, Style No. WR4201	3400 Nos.	54% Linen 46% Cotton bleached fabric, GSM-142+/-10%	2.60 Sq. meter per piece
4.	Gents Shirt (Half Sleeve) made of 54% Linen 46% Cotton yarn dyed fabric, GSM-142+/-10%, Style No. WR4201	2950 Nos.	54% Linen 46% Cotton yarn dyed fabric, GSM-142+/-10%	2.60 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/33/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00229/AM14/	RLA File :07/24/040/00251/AM14/	Lic.No/Date:0710099328 30.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/98/2013-14/Hosy., dated 09.01.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Shirt (Half Sleeve) made of 55% Ramie 45% Cotton yarn dyed fabric, GSM-122+/-10%, Style No.W41275	35,700 Nos.	55% Ramie 45% Cotton yarn dyed fabric, GSM-122+/-10%	2.60 Sq. meter per piece
2.	Men's Shirt (Half Sleeve) made of 55% Ramie 45% Cotton bleached fabric, GSM-122+/-10%, Style No.W41275	6700 Nos.	55% Ramie 45% Cotton bleached fabric, GSM-122+/-10%	2.60 Sq. meter per piece
3.	Men's Shirt (Half Sleeve) made of	5500 Nos.	55% Ramie 45% Cotton	2.60 Sq.

55% Ramie 45% Cotton printed fabric, GSM-138+/-10%, Style No.W41285

printed fabric, GSM-138+/-10%

meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/39/84-ALC3/2013

Party Name: S.K. SIGNATURE,

Meet No/Date:39/84-ALC3/2013
09.01.2014

Status:
Approved

HQ File :01/84/050/00274/AM14/

RLA File :03/95/040/00462/AM14/

Lic.No/Date:0310756393
31.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Finished Shawls made of Viscose shawls with embroidery, GSM-60 to 150+/-10%, Viscose Shawls	10,066 Nos.	Unfinished Shawls, GSM-60 to 150+/-10%, Viscose Shawls	10,066 Nos.
2.	Finished Shawls made of wool shawls with embroidery, GSM-60 to 150+/-10%, Wool Shawls	10,844 Nos.	Unfinished Shawls, GSM-60 to 150+/-10%, Wool Shawls	10,844 Nos.
3.	Finished Shawls made of Wool Modal shawls with embroidery, GSM-60 to 150+/-10%, Wool Modal Shawls	43,984 Nos.	Unfinished Shawls, GSM-60 to 150+/-10%, Wool Modal Shawls	43,984 Nos.
4.	Finished Shawls made of silk shawls with embroidery, GSM-60 to 150+/-10%, Silk Shawls	13,556 Nos.	Unfinished Shawls, GSM-60 to 150+/-10%, Silk Shawls	13,556 Nos.

5.	Finished Shawls made of wool viscose shawls with embroidery, GSM-60 to 150+/-10%, Wool Viscose Shawls	12,508 Nos.	Unfinished Shawls, GSM-60 to 150+/-10%, Wool Viscose Shawls	12,508 Nos.
6.	Finished Shawls made of Silk shawls with embroidery, GSM-60 to 150+/-10%, Silk Shawls	11,257 Nos.	Unfinished Shawls, GSM-60 to 150+/-10%, Silk Shawls	11,257 Nos.
7.	Finished Shawls made of Silk shawls with embroidery, GSM-60 to 150+/-10%, Modal Shawls	17,896 Nos.	Unfinished Shawls, GSM-60 to 150+/-10%, Modal Shawls	17,896 Nos.
8.	Finished Shawls made of Modal viscose shawls with embroidery, GSM-60 to 150+/-10%, Modal Viscose Shawls	15,117 Nos.	Unfinished Shawls, GSM-60 to 150+/-10%, Modal Viscose Shawls	15,117 Nos.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:20/39/84-ALC3/2013	Party Name: FIBRE WORLD	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00292/AM14/	RLA File :10/24/040/00038/AM14/	Lic.No/Date:1010055353 01.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.22/14 held on 05.09.2013, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PVC Backed Coir Mats/ Matting in various sizes Mats	97,088 Sq. meter	Relevant PVC backed Coir Matting in roll form rolls	1,00,000 Sq. meter.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:12/39/84-ALC3/2013	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00284/AM14/	RLA File :56/24/040/00027/AM14/	Lic.No/Date:5610003168 07.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations and taking cue from SION H-97 decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Woven Jumbo Bags Milky White Neo-con Brand (FIBC)	10,00,000 Kgs.	P.P. Granules	1.10 Kgs./kg. content in export product.
			LLDPE Granules	1.05 Kgs./kg. content in export product.
			U.V. Stabilizer	10,500 Kgs.
			Ethyl Vinyl Acetate	52,500 Kgs.
			LDPE for lamination	1.05 Kgs./kg. content in export product.
			PP Granule for lamination	1.05 Kgs./kg. content in export product.
			HDPE Granules for thread	1.05 Kgs./kg. content in export product.
			P.P. Granules for packing material	As per packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

8	Case No.:18/39/84-ALC3/2013	Party Name: SHRI LAKSHMI DEFENCE SOLUTIONS LTD.	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00290/AM14/	RLA File :06/24/040/00024/AM14/	Lic.No/Date:0610034831 08.11.2013	Defer Date: 06.02.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.02.2014.			

9	Case No.:19/39/84-ALC3/2013	Party Name: SUPERHOUSE LTD.,	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00291/AM14/	RLA File :06/24/040/00023/AM14/	Lic.No/Date:0610034830 08.11.2013	Defer Date: 06.02.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 06.02.2014.			

10	Case No.:9/39/84-ALC3/2013	Party Name: FLEXION IMAGING SOLUTIONS PRIVATE LIMITED	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved									
	HQ File :01/84/050/00281/AM14/	RLA File :04/24/040/00165/AM14/	Lic.No/Date:0410151822 11.11.2013										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as per decision taken in NC meeting No.27/AM-14, dated 10.10.2013, as detailed below:- <table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Cubelite made out of synthetic Nylon Taffeta coated fabric, size: 2 feet, (Code: LLA3002486)</td><td>150 Nos.</td><td>Nylon Taffeta coated synthetic fabric of relevant GSM</td><td>463 Sq. meter</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Cubelite made out of synthetic Nylon Taffeta coated fabric, size: 2 feet, (Code: LLA3002486)	150 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Cubelite made out of synthetic Nylon Taffeta coated fabric, size: 2 feet, (Code: LLA3002486)	150 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM	463 Sq. meter									

2.	Cubelite made out of synthetic Nylon Taffeta coated fabric, size: 3 feet, (Code: A3686)	304 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM	2271 Sq. meter
3.	Cubelite made out of synthetic Nylon Taffeta coated fabric, size: 4 feet, (Code: A4886)	250 Nos.	Nylon Taffeta coated synthetic fabric of relevant GSM	2400 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/39/84-ALC3/2013	Party Name: WELSPUN SYNTEX LTD.	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00273/AM14/	RLA File :03/95/040/00636/AM14/	Lic.No/Date:0310757626 12.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Nylon Bulk Continuous Filament dyed yarn	5,00,000 Kgs.	Nylon chips	5,25,000 Kgs.
			Spin Finish Oil	7500 Kgs.
			Mater Batch	17,500 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:13/39/84-ALC3/2013	Party Name: SACOS INDIGO PRIVATE LIMITED	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00285/AM14/	RLA File :56/24/040/00018/AM13/	Lic.No/Date:5610003211 13.11.2013	

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations and taking cue from SION H-97 decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Woven Jumbo Bags (FIBC)	5,00,000 Kgs.	P.P. Granules	1.10 Kgs./kg. content in export product.
			LLDPE Granules	1.05 Kgs./kg. content in export product.
			Additive Master Batch U.V. Stabilizer	11,000 Kgs.
			Ethyl Vinyl Acetate	26,400 Kgs.
			Additive coloured Master Batch	1.05 Kgs./kg. content in export product.
			P.P. Granules for packing material	As per packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:8/39/84-ALC3/2013	Party Name: CONCEPT CLOTHING	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
HQ File :01/84/050/00280/AM14/	RLA File :05/23/040/00331/AM14/	Lic.No/Date:0510371162 18.11.2013	Defer Date: 06.02.2014
<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and CAD/CAM or lay-marker of export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 06.02.2014.</p>			

14	Case No.:23/39/84-ALC3/2013	Party Name: GAURAV INTERNATIONAL	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00295/AM14/	RLA File :05/23/040/00333/AM14/	Lic.No/Date:0510371207 18.11.2013	Defer Date: 06.02.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM of all the three export products in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 06.02.2014.			

15	Case No.:11/39/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved											
	HQ File :01/84/050/00283/AM14/	RLA File :07/24/040/00271/AM14/	Lic.No/Date:0710099783 19.11.2013												
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- <table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td rowspan="2">1.</td><td rowspan="2">Ladies Top made of 100% Polyester printed fabric, GSM-82+/-10% & 100% Polyester dyed fabric, GSM-82+/-10%, Style No.WU4JS77044MI</td><td rowspan="2">11,200 Nos.</td><td>100% Polyester printed fabric, GSM-82+/-10%</td><td>11,200 Sq. meter</td></tr> <tr> <td>100% Polyester dyed fabric, GSM-82+/-10%</td><td>11,200 Sq. meter</td></tr> </tbody> </table> <p>The GSM should match in both import and export.</p> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies Top made of 100% Polyester printed fabric, GSM-82+/-10% & 100% Polyester dyed fabric, GSM-82+/-10%, Style No.WU4JS77044MI	11,200 Nos.	100% Polyester printed fabric, GSM-82+/-10%	11,200 Sq. meter	100% Polyester dyed fabric, GSM-82+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed											
1.	Ladies Top made of 100% Polyester printed fabric, GSM-82+/-10% & 100% Polyester dyed fabric, GSM-82+/-10%, Style No.WU4JS77044MI	11,200 Nos.	100% Polyester printed fabric, GSM-82+/-10%	11,200 Sq. meter											
			100% Polyester dyed fabric, GSM-82+/-10%	11,200 Sq. meter											

16	Case No.:3/35/84-ALC3/2013	Party Name: SRI TEXTILE ERODE PRIVATE LIMITED,	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved													
	HQ File :01/84/050/00262/AM14/	RLA File :32/21/040/00133/AM14/	Lic.No/Date:3210070023 20.11.2013														
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-</p> <table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> <tr> <td rowspan="3">1.</td><td rowspan="3">Men's Shorts/Ladies Shorts made of 100% Nylon full dull woven dobby fabric, GSM-118+/-5% & 100% Polyester knitted mesh fabric, GSM-100+/-10%</td><td rowspan="3">38,000 Nos.</td><td>100% Nylon full dull woven dobby fabric, GSM-118+/-5%, width-58"</td><td>60,800 Sq. meter</td></tr> <tr> <td>100% Polyester knitted mesh fabric, GSM-100+/-10%, width-150-155 cms.</td><td>25,906 Sq. meter</td></tr> <tr> <td>#484 Rubber Snap Button without logo, size-24L</td><td>38,000 Nos.</td></tr> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Men's Shorts/Ladies Shorts made of 100% Nylon full dull woven dobby fabric, GSM-118+/-5% & 100% Polyester knitted mesh fabric, GSM-100+/-10%	38,000 Nos.	100% Nylon full dull woven dobby fabric, GSM-118+/-5%, width-58"	60,800 Sq. meter	100% Polyester knitted mesh fabric, GSM-100+/-10%, width-150-155 cms.	25,906 Sq. meter	#484 Rubber Snap Button without logo, size-24L
S.No.	Export Product	Export Quantity	Import item	Quantity allowed													
1.	Men's Shorts/Ladies Shorts made of 100% Nylon full dull woven dobby fabric, GSM-118+/-5% & 100% Polyester knitted mesh fabric, GSM-100+/-10%	38,000 Nos.	100% Nylon full dull woven dobby fabric, GSM-118+/-5%, width-58"	60,800 Sq. meter													
			100% Polyester knitted mesh fabric, GSM-100+/-10%, width-150-155 cms.	25,906 Sq. meter													
			#484 Rubber Snap Button without logo, size-24L	38,000 Nos.													

17	Case No.:4/35/84-ALC3/2013	Party Name: SRI TEXTILE ERODE PRIVATE LIMITED,	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00263/AM14/	RLA File :32/21/040/00135/AM14/	Lic.No/Date:3210070026 20.11.2013	Defer Date: 06.02.2014
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that sample provided by applicant firm indicated the usage of one fabric only, whereas application indicated the usage of import item No.1 & 3 in export item No.1. Similarly, in respect of export item No.2, sample indicated the usage of one fabric only, whereas application indicated the usage of import item No.2 & 4. Accordingly, the Committee after deliberations decided to ask the</p>			

applicant firm to clarify the matter for consideration of the proposal. The case stands for re-listing on 06.02.2014.

18	Case No.:3/39/84-ALC3/2013	Party Name: GAURA V INTERNATIONAL	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved									
	HQ File :01/84/050/00275/AM14/	RLA File :05/23/040/00347/AM14/	Lic.No/Date:0510371307 20.11.2013										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Ladies Vest made of 100% Cotton velvet dyed woven fabric, GSM-235+/-10%, Style No.W042U07</td><td>570 Nos.</td><td>100% Cotton velvet dyed woven fabric, GSM-235+/-10%</td><td>598 Sq. meter</td></tr> </tbody> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies Vest made of 100% Cotton velvet dyed woven fabric, GSM-235+/-10%, Style No.W042U07	570 Nos.	100% Cotton velvet dyed woven fabric, GSM-235+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Ladies Vest made of 100% Cotton velvet dyed woven fabric, GSM-235+/-10%, Style No.W042U07	570 Nos.	100% Cotton velvet dyed woven fabric, GSM-235+/-10%	598 Sq. meter									

19	Case No.:5/35/84-ALC3/2013	Party Name: EAST END SILKS PVT LTD	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00264/AM14/	RLA File :02/24/040/00123/AM14/	Lic.No/Date:0210196620 21.11.2013	Defer Date: 23.01.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.			

20	Case No.:7/39/84-ALC3/2013	Party Name: WILLIAM GOODACRE & SONS INDIA PVT. LTD.,	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved									
	HQ File :01/84/050/00279/AM14/	RLA File :10/24/040/00057/AM14/	Lic.No/Date:1010055602 21.11.2013										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:- <table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Sisal Rugs</td><td>23,809.500 Sq. meters</td><td>Sisal Matting with relevant thickness</td><td>25,000 Sq. meter</td></tr> </tbody> </table> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Sisal Rugs	23,809.500 Sq. meters	Sisal Matting with relevant thickness
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Sisal Rugs	23,809.500 Sq. meters	Sisal Matting with relevant thickness	25,000 Sq. meter									

21	Case No.:17/39/84-ALC3/2013	Party Name: MULTITECH PRODUCTS PRIVATE LIMITED	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00289/AM14/	RLA File :31/83/040/00145/AM14/	Lic.No/Date:3110061137 22.11.2013	Defer Date: 06.02.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided net content of high tenacity Polyester yarn in export product and a small sample of export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 06.02.2014.			

	Case No.:6/35/84-ALC3/2013	Party Name: ADITYA BIRLA NUVO LIMITED.,	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approval
	HQ File :01/84/050/00265/AM14/	RLA File :02/24/040/00143/AM14/	Lic.No/Date:0210196868 27.11.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

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submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/99/2013-14/Hosy., dated 09.01.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Cashmere Wool Tops upto 17.00 Micron	216.100 Kgs.	Fine animal hair Cashmere (Not carded and combed) upto 17.00 Micron	239.87 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:4/39/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00276/AM14/	RLA File :05/24/040/00307/AM14/	Lic.No/Date:0510372017 27.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 95% Rayon 5% Spandex dyed knitted fabric, GSM-150+/-10% on top with Indian lining & 100% Viscose printed woven fabric on bottom, GSM-87+/-10%, Style No.335060/ 337794	6000 Nos.	95% Rayon 5% Spandex dyed knitted fabric, GSM-150+/-10%	650 Kgs.
			100% Viscose printed woven fabric, GSM-87+/-10%	16,500 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:6/39/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00278/AM14/	RLA File :05/24/040/00309/AM14/	Lic.No/Date:0510372653 05.12.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Jacket made of 100% Linen dyed woven fabric, GSM-161+/-10%, Style No.14C02275	7550 Nos.	100% Linen dyed woven fabric, GSM-161+/-10%	18,120 Sq. meter
2.	Ladies Jacket made of 100% Linen dyed woven fabric, GSM-196+/-10%, Style No. 14C02323/14C04550	2900 Nos.	100% Linen dyed woven fabric, GSM-196+/-10%	6525 Sq. meter
3.	Ladies Trouser made of 100% Linen yarn dyed woven fabric, GSM-190+/-10%, Style No.14C01820/14C04528	10,300 Nos.	100% Linen yarn dyed woven fabric, GSM-190+/-10%	24,514 Sq. meter
4.	Ladies Trouser made of 100% Linen dyed woven fabric, GSM-161+/-10%, Style No. 14C01818/14C04522	13,700 Nos.	100% Linen dyed woven fabric, GSM-161+/-10%	32,606 Sq. meter
5.	Ladies Trouser made of 100% Linen bleached woven fabric, GSM-196+/-10%, Style No.14C01819/14C04523	8475 Nos.	100% Linen bleached woven fabric, GSM-196+/-10%	20,340 Sq. meter
6.	Ladies Jacket made of 100% Linen	7450 Nos.	100% Linen bleached	17,880 Sq.

	bleached woven fabric, GSM-196+/-10%, Style No.14C02005		woven fabric, GSM-196+/-10%	meter
7.	Ladies Jacket made of 100% Linen bleached woven fabric, GSM-196+/-10%, Style No.14C02323/14C04570	8275 Nos.	100% Linen bleached woven fabric, GSM-196+/-10%	18,619 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

25	Case No.:14/39/84-ALC3/2013	Party Name: MAYA EXPORTS CORPN	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00286/AM14/	RLA File :05/24/040/00311/AM14/	Lic.No/Date:0510372651 05.12.2013	Defer Date: 06.02.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart & sketch of export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 06.02.2014.			

26	Case No.:5/39/84-ALC3/2013		Party Name: RICHA GLOBAL EXPORTS P. LTD.		Meet No/Date:39/84-ALC3/2013 09.01.2014		Status: Approved			
	HQ File :01/84/050/00277/AM14/		RLA File :05/24/040/00319/AM14/		Lic.No/Date:0510372884 09.12.2013					
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-									
	S.No.		Export Product		Export Quantity		Import item		Quantity allowed	
	1.		Ladies Skirt made of 68% Rayon		11,300		68% Rayon 27% Nylon 5%		5340 Kgs.	

27% Nylon 5% Spandex dyed knitted fabric, GSM-350+/-10%, Style No.334506/ 339227

Nos.

Spandex dyed knitted fabric, GSM-350+/-10%

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:15/39/84-ALC3/2013

Party Name: SHAHI EXPORTS PVT. LTD.

Meet No/Date:39/84-ALC3/2013
09.01.2014

Status:
Approved

HQ File :01/84/050/00287/AM14/

RLA File :05/24/040/00320/AM14/

Lic.No/Date:0510372931
09.12.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Linen dyed fabric, GSM-195+/-10%, Style No.4009	5900 Nos.	100% Linen dyed fabric, GSM-195+/-10%	20,296 Sq. meter
2.	Girls Dress made of 52% Linen 48% Rayon dyed fabric, GSM-200+/-10%, Style No.CX8-	6200 Nos.	52% Linen 48% Rayon dyed fabric, GSM-200+/-10%	13,516 Sq. meter

27		7121934			
	3.	Girls Dress made of 100% Polyester printed fabric, GSM-79+/-10% & 100% Polyester Taffeta lining, GSM-60+/-10%, Style No.CT8-7122059	1400 Nos.	100% Polyester printed fabric, GSM-79+/-10%	1134 Sq. meter
				100% Polyester Taffeta lining, GSM-60+/-10%	518 Sq. meter
	4.	Babies Dress made of 100% Polyester printed fabric, GSM-79+/-10% & 100% Polyester Taffeta lining, GSM-60+/-10%, Style No.CT8-7122059	900 Nos.	100% Polyester printed fabric, GSM-79+/-10%	585 Sq. meter
				100% Polyester Taffeta lining, GSM-60+/-10%	270 Sq. meter
	5.	Girls Dress made of 100% Polyester printed fabric, GSM-79+/-10% & 100% Polyester Taffeta lining, GSM-60+/-10%, Style No.CT8-7121917	2600 Nos.	100% Polyester printed fabric, GSM-79+/-10%	3276 Sq. meter
				100% Polyester Taffeta lining, GSM-60+/-10%	1924 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:16/39/84-ALC3/2013

Party Name: SHAHI EXPORTS PVT. LTD.

Meet No/Date:39/84-ALC3/2013
09.01.2014

Status:
Approved

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester dyed fabric, GSM-80+/-10%, Style No.V5306-2	45,700 Nos.	100% Polyester dyed fabric, GSM-80+/-10%	64,894 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:21/39/84-ALC3/2013

Party Name: FLOOR DECOR

Meet No/Date:39/84-ALC3/2013
09.01.2014

Status:
Approved

HQ File :01/84/050/00293/AM14/

RLA File :10/24/040/00047/AM14/

Lic.No/Date:1010055876
09.12.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PVC Backed Printed Coir Mats in various sizes Mats	77,670 Sq. meters	Relevant PVC backed Coir Mats & Matting in roll/various sizes mats	80,000 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:22/39/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved	
HQ File :01/84/050/00294/AM14/	RLA File :05/24/040/00308/AM14/	Lic.No/Date:0510373013 09.12.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top in 100% Polyester printed woven fabric, GSM-121+/-10%, Style No.7641623	7811 Nos.	100% Polyester printed woven fabric, GSM-121+/-10%	9373 Sq. meter (@ 1.20 sq. meter per piece)
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

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Case No.:10/39/84-ALC3/2013	Party Name: WEAR WELL INDIA PVT. LTD.,	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved	
HQ File :01/84/050/00282/AM14/	RLA File :05/24/040/00333/AM14/	Lic.No/Date:0510373589 16.12.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Garments (Dress) made from 100% Viscose fabric, GSM-159+/-10%, Style No. 661984	7301 Nos.	100% Viscose fabric, GSM-159+/-10%,, width-55/56"	3663 Sq. meter

2.	Girls Dress made from 100% Viscose fabric, GSM-159+/-10%, Style No. 661984	4391 Nos.	100% Viscose fabric, GSM-159+/-10%, width-55/56"	2863 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

MANUAL AGENDA CASE

(32)

Case No.437	M/s Gaurav International, Gurgaon
NC 39/AM-14, dt. 09.01.2014	File No.01/84/162/174/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510337980 dated 31.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Norms Committee has considered several proposals of this nature received from the applicant firms during recent meetings. The Committee after deliberations decided to ask the applicant firm for report to indicate how many more cases of this nature are pending with them. The case stands for re-listing on 06.02.2014.

(33)

Case No.438	M/s Gaurav International, Gurgaon
NC 39/AM-14, dt. 09.01.2014	File No.01/84/162/173/AM-14/DES-V
Fixation of input output norms in respect of Advance Authorization No.0510337410 dated 18.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Norms Committee has considered several proposals of this nature received from the applicant firms during recent meetings. The Committee after deliberations decided to ask the applicant firm for report to indicate how many more cases of this nature are pending with them. The case stands for re-listing on 06.02.2014.

(34)

Case No.439	M/s S.K. Exports, Kanpur
NC 39/AM-14, dt. 09.01.2014	File No.01/84/50/140/AM-14/DES-V
Ratification of input output norms in respect of Advance Authorization No.0610032813 dated 03.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per samples of the export product and after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as per decision taken in NC meeting No.38/AM-14, dated 02.01.2014, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Gents/Ladies Jacket made of Nylon fabric with Polyester lining, reflective tape and fitted with two zip fasteners with lock	3760 Nos.	100% Nylon dyed woven fabric, GSM-220-250+/-10%, width-57-60”+/-10%	4.60 Sq. meter per piece
			100% Nylon Zip fastener 28 cms. to 69 cms.with lock	Net to net
			Reflective tape, width-50mm+/-10%	3.25 Mtrs per piece
			100% Polyester woven lining fabric, GSM-125+/-10% & 150+/-10%, width-60-65+/-10%	4.45 Sq. meter per piece
2.	Men's/Ladies Trouser made out of Nylon fabric with Polyester lining, fitted with two zip fasteners with lock (Style:X33T)	1890 Nos.	100% Nylon dyed woven fabric, GSM-220+/-10%, width-57-60”+/-10% and 250+/-10%	3.85 Sq. meter per piece
			100% Nylon Zip fastener 28 cms. to 69 cms. with lock	Net to net
			100% Polyester woven lining	3.71 Sq.

			fabric, GSM-125+/-10% & 150+/-10%, width-60-65+/-10%	meter per piece
3.	Industrial workwear Bib Pant (i.e. Salopettes) made out of Nylon fabric with Polyester lining, fitted with three zip fasteners with lock (Style:X33S)	2330 Nos.	100% Nylon dyed woven fabric, GSM-220+/-10%, width-57-60"+/-10% and 250+/-10%	4.61 Sq. meter per piece
			100% Nylon Zip fastener 28 cms. to 69 cms. with lock	Net to net
			100% Polyester woven lining fabric, GSM-125+/-10% & 150+/-10%, width-60-65+/-10%	4.45 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(35)

Case No.440	M/s Bharat Silks, Bangalore
NC 39/AM-14, dt. 09.01.2014	File No.01/84/50/076/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0710095283 dated 09.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has informed that export products No.1 to 3 have not been exported. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/100/2013-14/Hosy., dated 09.01.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
4.	Ladies Dress made of 100% Silk (MRS) crinkle chiffon Fabric, GSM-34+/-10% & 100%	272 No.	100% Silk (MRS) crinkle chiffon Fabric, GSM-34+/-10%, width-140 cms.	2.41 Sq. meter per piece

	Polyester multi chiffon fabric, GSM-74+/-10%, Style No.C63153		100% Polyester multi chiffon fabric, GSM-74+/-10%, width-148 cms.	3.05 Sq. meter per piece
5.	Ladies Dress made of 100% Polyester fabric 2026 poly crepe chiffon, GSM-92+/-10%, 100% Polyester fabric satin chiffon, GSM-82+/-10% & 100% Polyester poly CDC fabric, GSM-86+/-10%, Style No.P 14009	90 Nos.	100% Polyester fabric 2026 poly crepe chiffon, GSM-92+/-10%, width-148 cms.	1.18 Sq. meter per piece
			100% Polyester fabric satin chiffon, GSM-82+/-10%, width-148 cms.	2.38 Sq. meter per piece
			100% Polyester poly CDC fabric, GSM-86+/-10%, width-148 cms.	2.78 Sq. meter per piece
6.	Ladies Dress made of 100% Polyester fabric 2026 poly crepe chiffon, GSM-92+/-10%, 100% Polyester fabric satin chiffon, GSM-82+/-10% & 100% Polyester poly CDC fabric, GSM-86+/-10%, Style No.P 14010	90 Nos.	100% Polyester fabric 2026 poly crepe chiffon, GSM-92+/-10%, width-148 cms.	1.62 Sq. meter per piece
			100% Polyester fabric satin chiffon, GSM-82+/-10%, width-148 cms.	1.55 Sq. meter per piece
			100% Polyester poly CDC fabric, GSM-86+/-10%, width-148 cms.	2.24 Sq. meter per piece
7.	Ladies Top made of 100% MRS Silk CDC fabric, GSM-71+/-10%, Style No.P 63001	548 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	2.30 Sq. meter per piece
8.	Ladies Top made of 100% MRS Silk CDC fabric, GSM-71+/-10% & 100% MRS Silk satin fabric, GSM-110+/-10%, Style No.P 63002	2310 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	0.49 Sq. meter per piece
			100% MRS Silk satin fabric, GSM-110+/-10%, width-140	0.70 Sq. meter per piece

			cms.	
9.	Ladies Top made of 100% MRS Silk CDC fabric, GSM-71+/-10% & 100% MRS Silk satin fabric, GSM-110+/-10%, Style No.P 14001	90 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	0.96 Sq. meter per piece
			100% MRS Silk satin fabric, GSM-110+/-10%, width-140 cms.	0.50 Sq. meter per piece
10.	Ladies Top made of 100% MRS Silk CDC fabric, GSM-71+/-10% & 100% MRS Silk satin fabric, GSM-110+/-10%, Style No.P 14002	45 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	0.64 Sq. meter per piece
			100% MRS Silk satin fabric, GSM-110+/-10%, width-140 cms.	1.26 Sq. meter per piece
11.	Ladies Top made of 100% Silk (MRS) crinkle chiffon Fabric, GSM-34+/-10% & 100% Polyester multi chiffon fabric, GSM-75+/-10%, Style No.C63151	356 No.	100% Silk (MRS) crinkle chiffon Fabric, GSM-34+/-10%, width-140 cms.	3.35 Sq. meter per piece
			100% Polyester multi chiffon fabric, GSM-75+/-10%, width-148 cms.	0.29 Sq. meter per piece
12.	Ladies Top made of 100% MRS Silk satin fabric, GSM-53+/-10% & 100% Polyester net fabric, GSM-25+/-10%, Style No.C 63008	252 Nos.	100% MRS Silk satin fabric, GSM-53+/-10%, width-140 cms.	0.91 Sq. meter per piece
			100% Polyester net fabric, GSM-25+/-10%, width-160 cms.	1.64 Sq. meter per piece
13.	Ladies Tunic made of 100% MRS Silk CDC fabric, GSM-71+/-10%, Style No.P 63004	1005 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	1.16 Sq. meter per piece
14.	Ladies Tunic made of 100%	81 Nos.	100% Polyester satin chiffon	1.63 Sq. meter

Polyester satin chiffon fabric, GSM-82+/-10%, Style No. E 14045		fabric, GSM-82+/-10%, width-148 cms.	per piece
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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(36)

Case No.441	M/s Bharat Fashions & Apparels, Bangalore
NC 39/AM-14, dt. 09.01.2014	File No.01/84/50/021/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0710094612 dated 03.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.

(37)

Case No.442	M/s S. Khoday Silk Twisting Factory, Bangalore
NC 39/AM-14, dt. 09.01.2014	File No.01/84/162/301/AM-14/EFGC(PRC)/DES-V
Ratification of input output norms against Advance Authorization No.0710054898 dated 11.12.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 23.01.2014.

(38)

Case No.443	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/126/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510360065 dated	

17.07.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(39)

Case No.444	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/123/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(40)

Case No.445	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/122/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510314446 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(41)

Case No.446	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/124/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(42)

Case No.447	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/120/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(43)

Case No.448	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/121/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510360065 dated 17.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

Outside agenda case

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(44)

Case No.7	M/s Sarash Impex Pvt. Ltd., New Delhi.
NC 39/AM-14, dt. 09.01.2014	File No.01/84/162/172/AM-14/DES-V
Clarification regarding permissibility of import of Silk fabric against SION J-318 and in terms of meterage.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that CLA, New Delhi requested to clarify whether Silk fabric can be permitted for import against SION J-318 and in terms of meterage. The Committee

after deliberations clarified that silk fabric only and not silk yarn can be permitted for import against SION J-318 and in terms of meterage.
